

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3305**

**TO BE ANSWERED ON THE 06<sup>TH</sup> DECEMBER, 2016/ AGRAHAYANA 15, 1938 (SAKA)**

**MISUSE OF NATIONAL FLAG**

**3305. SHRI GOPAL SHETTY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has initiated action against any regional or national level Political Party for using its symbol in the Indian National flag for personal use; and**

**(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) As per the information provided by the Election Commission of India, the Commission has not initiated any action against any regional or national level political party for using its symbol in the Indian National flag for personal use.**

**(b) Does not arise.**

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